THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram and Arunachal Pradesh)



(National year 1934-1935 Saka) IN RESPECT OF THE *PRINCIPAL SEAT* AT GUWAHATI

January						February					March					
Sun		6	13	20	27		3	10	117	24	31	3	10	17	24	
Mon		7	14	21	28		4	11	18	25		4	11	18	25	
Tue	1	8	15	22	29		5	12	19	26		5	12	19	26	
Wed	2	9	16	23	30		6	13	20	27		6	13	20	27	
Thu	3	10	17	24	31		7	14	21	28		7	14	21	28	
Fri	4	11	18	25		1	8	15	22		1	8	15	22	29	
Sat	5	12	19	26		2	9	16	23		2	9	16	23	30	
			Apri				<u></u>	May	'				June)		
Sun		7	14	21	28		5	12	19	26	30	2	9	16	23	
Mon	1	8	15	22	29		6	13	20	27		3	10	17	24	
Tue	2	9	16	23	30		7	14	21	28	,	4	11	18	25	
Wed	3	10	17	24		1	8	15	22	29		5	12	19	26	
Thu	4	11	18	25		2	9	16	23	30		6	13	20	27	
Fri	5	12	19	26		3	10	17	24	31		7	14	21	28	
Sat	6	13	20	27		4	11	18	25		1	8	15	22	29	
			July	1		August					September					
Sun		7	14	21	28		4	11	18	25	1	8	15	22	29	
Mon	1	8	15	22	29		5	12	19	26	2	9	16	23	30	
Tue	2	9	16	23	30		6	13	20	27	3	10	17	24		
Wed	3	10	17	24	31		7	14	21	28	4	11	18	25		
Thu	4	11	18	25		1	8	15	22	29	5	12	19	26		
Fri	5	12	19	26		2	9	16	23	30	6.	13	20	27		
Sat	6	13	20	27		3	10	17	24	31	7	14	21	28		
	October					November					December					
Sun		6	13	20	27		3	10	17	24	1	8	15	22	29	
Mon		7	14	21	28	·	4	11	18	25	2	9	16	23	30	
Tue	1	8	15	22	29		5	12	19	26	3	10	17	24	31	
Wed	2	9	16	23	30		6	13	20	27	4	11	18	25		
Thu	3	10	17	24	31		7	14	21	28	5	12	19	26		
Fri	4	11	18	25		1	8	15	22~	29	6	13	20	27		
Sat	5	12	19	26		2	9	16	23	30	7	14	21	28		

HOLIDAY

Total Court Working Days: 210 days

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland: Meghalaya: Manipur: Tripura: Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-16/2012/418/ RC. Dated, Guwahati, the 19th November, 2012.

LIST OF HOLIDAYS DURING THE YEAR 2013 IN RESPECT OF THE SUB-ORDINATE CIVIL COURTS OF ASSAM

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2013 in all the Civil Courts in Assam Sub-ordinate to Gauhati High Court.

New Year's Day	-	1 st January	~	Tuesday	-	1 day
Magh Bihu & Tusu Puja	-	12 th to 15 th January	-	Saturday to	-	4 days
Trugit bina a raba raja		,	İ	Tuesday		
Netaji's Birthday	-	23 rd January	-	Wednesday	-	1 day
Fateha-Dwaj-Daham	-	25th January	-	Friday	-	1 day
Republic Day	-	26 th January	-	Saturday	_	1 day
Me-dam-me-phi	-	31 st January	-	Thursday	-	1 day
Shree Panchami	-1	15 th February	-	Friday	-	1 day
Bir Chilarai Divas	-	25 th February	-	Monday	-	1 day
Siva Ratri	-	10 th March	-	Sunday	-	1 day
Dol Jatra	-	27 th March	-	Wednesday		1 day
Holi	1-1	28 th March	-	Thursday	-	1 day
Good Friday	-	29 th March	-	Friday	-	1 day
Bohag Bihu	-	13 ^h to 16 th April	-	Saturday to	-	4 days
,		·		Tuesday		
May Day	-	1 st May	-	Wednesday		1 day
Buddha Purnima	-	25 th May	-	Saturday	-	1 day
Janmotsava of Sri Sri Madhab	-	26 th May	-	Sunday	-	1 day
Dev		,		·		
Id-ul-Fitre	-	9 th August	-	Friday	-	1 day
Independence Day	-	15 th August	-	Thursday		1 day
Tithi of Sri Sri Madhab Dev	-	25 th August	-	Sunday	-	1 day
Janmastami	-	28 th August	-	Wednesday	-	1 day
Tithi of Srimanta Sankar Dev	-	7 th September	-	Saturday	<u> -</u>	1 day
Biswakarma Puja	-	17 th September	-	Tuesday	-	1 day
Birth Day of Mahatma Gandhi	-	2 nd October	_	Wednesday	<u> -</u>	1 day
LONG VACATION	-	11th to 31st October	-	Friday to	-	21 days
Including Durga Puja, Vijaya				Thursday		
Dashami (11 th to 14 th						1
October), Janmotsava of					-	
Srimanta Sankar Dev (14th						
October), Id-ul-Zuha (16 th						
October), Kati Bibu & Laxmi					ĺ	
Puja (18 th October)	\perp		1		\perp	- /
Kali Puja & Diwali	-	2 nd & 3 rd November	-	Saturday &	-	2 days
			<u> </u>	Sunday		
Muharram		14 th November	! -	Thursday	 -	1 day
Guru Nanak's Birth Day	-	17 th November	 -	Sunday	+-	1 day
Lachit Divas	-	24 th November	 -	Sunday	+-	1 day
Asom Divas (Su-ka-pha Divas)		2 nd December	-	Monday	+-	1 day
WINTER VACATION	-	24th to 31st December	-	Tuesday to	-	8 days
Including Christmas Holiday				Tuesday		<u></u>

Contd...

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Civil Courts enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

REGISTRAR (JUDICIAL)

19.22.22

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland: Meghalaya: Manipur: Tripura: Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-16/2012/419/ RC. Dated, Guwahati, the 19th November, 2012.

LIST OF HOLIDAYS DURING THE YEAR 2013 IN RESPECT OF THE SUB-ORDINATE CRIMINAL COURTS OF ASSAM

The Gauhati High Court is pleased to declare the following days to be observed as close holiday during the year 2013 in all the Criminal Courts in Assam Sub-ordinate to the Gauhati High Court.

New Year's Day		1 st January		Tuesday		1 day
Magh Bihu & Tusu Puja		12 th to 15 th January	-	Saturday to	-	4 days
				Tuesday		
Netaji's Birthday	-	23 rd January	_	Wednesday	-	1 day
Fateha-Dwaj-Daham	-	25 th January		Friday	-	1 day
Republic Day	_	26 th January	-	Saturday	-	1 day
Me-dam-me-phi	-	31 st January	-	Thursday	-	1 day
Shree Panchami	-	15 th February	-	Friday	-	1 day
Bir Chilarai Divas	-	25 th February	-	Monday	-	1 day
Siva Ratri	_	10 th March	-	Sunday	-	1 day
Dol Jatra	-	27 th . March	-	Wednesday	-	1 day
Holi	-	28 th March	-	Thursday	-	1 day
Good Friday	-	29 th March	-	Friday	-	1 day
Bohag Bihu	-	14th to 16th April	-	Sunday to	-	3 days
				Tuesday		
May Day	_	1 st May	-	Wednesday	T-	1 day
Buddha Purnima	-	25 th May		Saturday	-	1 day
Janmotsava of Sri Sri Madhab	-	26 th May	-	Sunday	-	1 day
Dev				,	İ	1 447
Id-ul-Fitre	-	9 th August		Friday	 -	1 day
Independence Day	-	15 th August	-	Thursday	†-	1 day
Tithi of Sri Sri Madhab Dev	-	25th August	_	Sunday	-	1 day
Janmastami	-	28 th August		Wednesday	 	1 day
Tithi of Srimanta Sankar Dev	-	7 th September	-	Saturday	 _ -	1 day
Biswakarma Puja	-	17th September		Tuesday	-	1 day
Birth Day of Mahatma Gandhi	-	2 nd October	_	Wednesday		1 day
Durga Puja, Vijaya Dashami &	-	11th to 14th October	-	Friday to Monday	<u> </u>	4 days
Janmotsava of Srimanta				mady to monday		T uays
Sankar Dev						
Id-ul-Zuha	-	16 th October	_	Wednesday		1 day
Kati Bihu & Laxmi Puja	-	18 th October	-	Friday	-	
Kali Puja & Diwali	-	2 nd & 3 rd November	T-1	Saturday &	-	1 day
				Sunday	_	2 days
Muharram	[-]	14 th November		Thursday		1 day
Guru Nanak's Birth Day	-	17th November	+-	Sunday		1 day
Lachit Divas	-	24 th November	 _ 	Sunday	-	1 day
Asom Divas (Su-ka-pha Divas)	-	2 nd December	+	Monday	-	1 day
Christmas Day	_	25th December	+	Wednesday		1 day 1 day

<u>N.B.</u> :-

(1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of

Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.

- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Criminal Court enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

REGISTRAR (JUDICIAL

M.19.22.22